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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.23/2009

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company		Pawan Kumar Budhia & Anr Versus Jaybee Properties Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1-	5. M-Cmy	ste, FCS	Respondents	fyta 13/2/17

ORDER

Ld. Pr. CS on behalf the respondent nos. 1 to 3 submitted that the parties have settled the matter. So he needs time to file the terms of settlement. Prayer is allowed.

List the matter on 31/07/2017 for submissions of terms of settlement.

(Vijai Pratap Singh) Member (J)